

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3311
ANSWERED ON 20TH MARCH, 2025**

MONETISATION OF HIGHWAYS THROUGH ToT

3311. SHRI SUDAMA PRASAD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the National Highways Authority of India (NHAI) has raised Rs. 8353 crore through monetisation of highways through Toll Operate Transfer (ToT) and if so, the details thereof;

(b) whether the Government concede the slowdown in highway construction due to static project awarding during the Financial Year (FY) 2025-26 and if so, the reasons therefor;

(c) the total length of highways awarded for construction during the last five fiscal years along with a comparison of completion rates, year-wise;

(d) the details of funds raised by NHAI through highway monetization, particularly under the ToT mode during FY 2019-24;

(e) the manner in which the funds have been utilized and the details of the specific projects thereof; and

(f) whether the Government has conducted any Environmental Impact Assessment (EIA) of the awarded highway projects and if so, the details of the report thereof?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) National Highways Authority of India (NHAI) has raised the fund of Rs. 6,661 crore through TOT Mode for the financial year 2024-25 (as on date). In addition, the bids for the projects under TOT-15 are under evaluation.

(b) & (c) The details of National Highways (NHs) awarded and constructed during the last five fiscal years are as follows:

Awards/Construction	2019-20	2020-21	2021-22	2022-23	2023-24
Awards(km)	8,948	10,964	12,731	12,376	8,581
Construction(km)	10,237	13,327	10,457	10,331	12,349

(d) The revenue earned through Asset Monetization Mode from Financial Year 2019-2020 to the Financial Year 2023-2024 is as under:

Mode	Revenue (Rs. in Cr.)
TOT	42334
InvIT	25900
Securitization	45800
Total	114034

(e) The fund raised through TOT mode is transferred into the Consolidated Fund of India (CFI), which is received through ploughback under budgetary support.

The fund received from InvIT mode is used for repayment of debts. Fund through securitization has been raised only in Delhi Mumbai Expressways Development Limited (DMEDL) and the raised fund has been utilized for the project purpose.

(f) Preparation of Environmental Impact Assessment (EIA) is an integral part of Detailed Project Report (DPR) for all National Highway projects after conducting survey, investigation, primary and secondary data etc including consultation of concerned authorities in and around the project corridor.
